

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

02/02/17

अपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं-2, गाजियाबाद

In the Court of.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
निपत यादः 1.	7328/16	सरकार / आसिफ	M.U.A.C.T.	कौतवाली	100/-	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	7326/16	4 / रोहित	4	विष्णुनगर	100/-	
निस्तारित यादः NIL.						

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DATE-2/02/17

अपर मुख्य न्यायिक माजिस्ट्रेट
कोर्ट संख्या-4, गाजियाबाद

LIST OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)

In the Court of... ACJM-4

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
3499/15	श्री - अद्वैत	M.V.A.T	SPT		The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
3514/15	4 - नरेश	"	"		
4148/15	4 - राजेश	"	"		
4136/15	4 - वसंत	"	"		
4329/15	4 - हासुमान	"	"		
4134/15	4 - अतिका	"	"		
NOTE- P.O IS ON LEAVE SINCE - 09.01.2017					

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कोर्ट संख्या-4, गाजियाबाद

2/2/17

